

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/6491/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 21st July, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S)/3237, dtd. 19.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 21.07.2023, 24.07.2023 and 25.07.2023, along with station leave permission, from the morning of 21.07.2023 till the morning of 26.07.2023.** The next seniormost Judicial Officer at the station shall remain in charge of your court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/6491(A)/A, dated , 21-07-23
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)